

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

T.A. No.62/3293/2020

Monday, this the 21th day of December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

1. Ajaj Ahmad Wani, Aged about 25 years, S/o Mohammad Shaban Wani R/o Kanidjan, Charar Sharief Budgam, Jammu and Kashmir.
2. Farooq Ahmad Nangrooo, Aged about 24 years S/o Bashir Ahmad Nangroo, R/o Tilsara, Charar Sharief, Budgam, Jammu and Kashmir
3. Shakeel Ahmad Wagay Aged about 24 years S/o Abdul Gani Wagay R/o Kanidjan Charar Sharief, Budgam Jammu and Kashmir.

.....Applicant

By Advocate: Mr. M Anis Ul Islam

Versus

1. Jammu and Kashmir Service Selection Board through its Chairman Sehkari Bhavan Railhead Complex Bahu Plaza, Jammu.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG.

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Learned counsel for applicant submits that this T.A. has now become infructuous.

In view of the submission of learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Mks/-



